

including the State of Gujarat in proportion of rural poor in the State to the total poor in the country. This criteria is scientific & realistic and has been approved by the Planning Commission.

No proposal to revise the above criteria is under consideration with the Government at present.

Loss Suffered by HCL

293. SHRI RAMBAHADUR SINGH :
PROF. AJIT KUMAR MEHTA :

Will the Minister of MINES be pleased to state :

(a) whether the Government propose to close down the non-product and uneconomical copper Mines in the country;

(b) if so, the details thereof;

(c) the estimated loss suffered by the Hindustan Copper Limited as a result thereof for the last three years till date; and

(d) the steps taken/proposed to be taken by the Government to meet the situation arising out of the closure of mines ?

THE MINISTER OF STEEL AND MINISTER OF MINES (SHRI BIRENDRA PRASAD BAISHYA) : (a) to (d) The mining operation at Mosaboni mines are highly uneconomical and as Hindustan Copper Limited is incurring heavy losses in operating these mines, the Board of Directors of HCL has in principal approved the proposal for closure of Mosaboni mines and the Company has sought permission from the Government for closure under Section 25 (o) of the Industrial Disputes Act, 1947.

Losses suffered by Hindustan Copper Limited in operating the Mosaboni mines during the last three years are given below :

Year	Net loss (Rs. lakhs)
1994-95	2350.67
1995-96	2837.17
1996-97	3458.52

[Translation]

Uttar Railway Jaanch Report

294. SHRI KRISHAN LAL SHARMA : Will the Minister

of RAILWAYS be pleased to state :

(a) whether attention of the Government has been drawn to the news-item captioned "Uttar Railway : Jaanch Report Raddi Ki Tokri Main" appearing in the 'Rastriya Sahara' dated June 24, 1997; and

(b) if so, the reaction of the Government thereto ?

THE MINISTER OF RAILWAYS (SHRI RAM VILAS PASWAN) : (a) Yes, Sir.

(b) All complaints including the reports published in the newspapers are duly examined/investigated by the competent authority and the remedial action including taking up the staff responsible for causing the complaints is taken. During 1994-95 & 1995-96, 2,407 and 2,252 members of railway staff respectively were taken up. In the specific instance referred to in the newspaper item, the enquiry was promptly conducted by Northern Railway and prima facie, no railway staff was found responsible.

[English]

VSNL Investment

295. SHRI LAXMINARAYAN PANDEY : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the Videsh Sanchar Nigam Ltd. has made some investment in the India Telecom Ltd;

(b) if so, the details thereof;

(c) whether the investment is as per the norms laid down in this regard;

(d) if so, the details thereof; and

(e) if not, the action taken or proposed to be taken against the officials of the VSNL for flouting the existing norms in the regard;

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA) : (a) and (b) No, Sir. However, VSNL has made a secured advance payment of Rs. 50 cores to Iridium India Telecom. Ltd. for purchase of gateway equipments.

(c) to (e) The matter is being looked into, It is not possible to comment at this stage.

[Translation] -

Funds Sought By Rajasthan for Rural Development

296. SHRI SHYAM LAL BANSHIWAL : Will the